



**TAMIL NADU LEGISLATIVE ASSEMBLY**  
(Thirteenth Assembly)

**FOURTH SESSION**  
(20th January, 2007 to 27th January, 2007)

**RESUME OF BUSINESS**

Legislative Assembly Secretariat, Chennai - 600 009.

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**PREFACE**

This publication contains a brief resume of the business transacted by the Thirteenth Tamil Nadu Legislative Assembly during the meeting of the Fourth Session held from **20th January, 2007 to 27th January, 2007.**

Chennai - 600 009.  
Dated: .3.2007.

**M. SELVARAJ**  
Secretary.

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## **TAMIL NADU LEGISLATIVE ASSEMBLY**

### **THIRTEENTH ASSEMBLY - FOURTH SESSION**

#### **RESUME OF WORK TRANSACTED BY THE TAMIL NADU LEGISLATIVE ASSEMBLY FROM 20th JANUARY, 2007 TO 27th JANUARY, 2007**

##### **I. SUMMONS**

Summons for the Fourth Session of the Thirteenth Tamil Nadu Legislative Assembly were issued to the Members of the Legislative Assembly on the 30th December, 2006 in S.O.Ms.No.227, Legislative Assembly Secretariat, dated the 30th December, 2006 to meet on 20th January, 2007.

##### **II. DURATION OF THE MEETING**

The Fourth Session of the Thirteenth Tamil Nadu Legislative Assembly commenced on the 20th January, 2007 and adjourned *sine-die* on the 27th January, 2007.

##### **III. SITTINGS OF THE ASSEMBLY**

The Tamil Nadu Legislative Assembly sat for Five days during the period from 22nd January, 2007 to 27th January, 2007 on the following days:-

22nd January, 2007, 23rd January, 2007, 24th January, 2007, 25th January, 2007 and 27th January, 2007.

In terms of hours, the House sat for 19 hours and 14 minutes.

##### **IV. PROROGATION**

The Fourth Session of the Thirteenth Tamil Nadu Legislative Assembly was prorogued with effect from the 10th February, 2007 vide S.O.Ms.No.30, Legislative Assembly Secretariat, dated the 12th February 2007.

##### **V. OBITUARY REFERENCES**

An Obituary Reference was made in the Assembly on 22.1.2007 on the demise of Tmt, Kavnilavu Dharmaraj, former Member of Tamil Nadu Legislative Assembly elected from the Modakurichi Assembly Constituency during the period 1991-96, expired on 11.12.2006.

All the Members stood in silence for a minute as a mark of respect to the deceased.

##### **VI. QUESTIONS**

During the Session 4753 Notices of question were received. All of them were admitted out of which 553 were treated as Starred questions, 722 were treated as Unstarred questions. 36 Starred questions were answered on the floor of the House. Answers to 300 Unstarred questions were placed on the Table of the House. Though 2 Short Notice questions were received and admitted none of them were answered on the floor of the House.

##### **VII. PANEL OF CHAIRMEN**

On the 22nd January, 2007, Hon. the Speaker announced in the House the following Panel of Chairmen for the Fourth Session of the Thirteenth Tamil Nadu Legislative Assembly:-

1. Thiru B. Ranganathan
2. Thiru Durai Chandrasekaran
3. Dr.E.S.S. Raman
4. Thiru T. Velmurugan
5. Selvi K. Balabarathi
6. Thiru V. Sivapunniam

## VIII. GOVERNOR'S ADDRESS AND MOTION OF THANKS THEREON

His Excellency, Thiru Surjit Singh Barnala, Governor of Tamil Nadu addressed the Members of the Thirteenth Tamil Nadu Legislative Assembly assembled in the Legislative Assembly Chamber, Secretariat, Chennai at 9.30 a.m. on Saturday the 20th January, 2007.

'Tamizh Thai Vazhthu' and 'National Anthem' were played at the commencement and at the end of the Governor's Address respectively.

The Motion of thanks to the Governor's Address was moved by Thiru V. Karuppasami Pandian and seconded by Thiru P. Kamaraj on the 22nd January, 2007.

The discussion on the Motion of thanks to the Governor's Address took place in the Assembly for five days i.e. 22nd January, 2007, 23rd January, 24th January, 2007, 25th January, 2007 and 27th January, 2007.

Thirty-seven Members took part in the discussion. Hon. the Chief Minister replied to the debate on the 27th January, 2007.

One hundred and seventy-four amendments to the Motion of thanks were received. Out of which one hundred and sixty were admitted and remaining fourteen were disallowed.

Tvl. C. Gnanasekaran, N. Nanmaran, S. Sivaraj, Kovai Thangam, D. Amaramoorthy, Dr.E.S.S. Raman, K.V. Ramanathan, L. Velusamy, R.M. Palanisami, Videyal S. Sekar, M. Rajasekaran, K. Arumugam, Tmt. P. Kamalambal and Thiru G.K. Mani moved the amendments standing in their names on 25th January, 2007. At the end of the discussion on 27th January, 2007 the amendments moved by the above Members were deemed to have been withdrawn by leave of the House and thereafter, the original Motion of thanks to the Governor's Address was adopted in the House on that day.

## IX. LEGISLATIVE BUSINESS

During the period, 3 Bills were introduced in the Assembly. All the Bills were considered and passed. The details are as follows:-

Sl.No. and Title of the Bill (1)	Date of Introduction (2)	Date of consideration and passing (3)
1. The Chennai City Municipal Corporation (Amendment) Bill, 2007 (L.A. Bill No.1 of 2007)	22.1.2007	23.1.2007
2. The Tamil Nadu Universities Laws (Amendment) Bill, 2007 (L.A. Bill No.2 of 2007)	22.1.2007	27.1.2007
3. The Tamil Nadu Co-operative Societies (Appointment of Special Officers) Amendment Bill, 2007 (L.A. Bill No.3 of 2007)	23.1.2007	27.1.2007

## X. GOVERNMENT MOTIONS

1) On the 23rd January, 2007, Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Finance ) moved the following motion:-

"That Under rule 13 (2) of the Tamil Nadu Legislative Assembly Rules, the discussion on the Motion of Thanks to the Governor's Address be postponed and the Chennai City Municipal Corporation (Amendment) Bill, 2007 (LA Bill No. 1 of 2007) be taken up for consideration to day itself ".

The Motion was put to vote and carried.

2) On the 25th January, 2007, Hon. Thiru Prof. K. Anbazhagan Leader of the House (Minister for Finance ) moved the following motion:-

"That rule 32 of Tamil Nadu Legislative Assembly Rules which provides that the first hour of every sitting be available for 'Question and Answers' be suspended on the 27th January, 2007 and the House do resolve to transact Government Business".

The Motion was adopted *nem con*.

3) On the 27th January, 2007, Hon. Prof. K. Anbazhagan, Leader of the House (Minister for Finance) moved the following motion:-

"That rule 25(1) of the Tamil Nadu Legislative Assembly Rules, the House be adjourned *Sine-die*".

The Motion was put to vote and adopted *nem con*.

## XI. ANNOUNCEMENT

On the 27th January, 2007 the Hon. Speaker with the approval of the House announced that this House will not bind any order on direction from the Court in connection with the cases relating to the Proceedings of the House. The cases would affect the sovereignty of the House given by the Constitution of India. Hence, Secretary, the Assembly or other Officers of this Secretariat who implements the Orders of the House need not take cognizance of any notice or summons or directions from the Court.

## XII. PRESENTATION OF REPORTS BY THE COMMITTEES

During the period, Fifty four reports were presented to the House by various Committees of the House as detailed below:

Serial No. (1)	Name of the Report (2)	Date of Presentation (3)
1	Twelfth Report of the Committee on Public Accounts 2006-2007	23rd January, 2007
2	Thirteenth Report of the Committee on Public Accounts 2006-2007	23rd January, 2007
3	Fourteenth Report of the Committee on Public Accounts 2006-2007	23rd January, 2007
4	Fifteenth Report of the Committee on Public Accounts 2006-2007	23rd January, 2007
5	Sixteenth Report of the Committee on Public Accounts 2006-2007	23rd January, 2007
6	Seventeenth Report of the Committee on Public Accounts 2006-2007	23rd January, 2007
7	Eighteenth Report of the Committee on Public Accounts 2006-2007	23rd January, 2007

(1)	(2)	(3)
8	First Report of the Committee on Public Undertakings 2006-2007	23rd January, 2007
9	Second Report of the Committee on Public Undertakings 2006-2007	23rd January, 2007
10	Third Report of the Committee on Public Undertakings 2006-2007	23rd January, 2007
11	Fourth Report of the Committee on Public Undertakings 2006-2007	23rd January, 2007
12	Fifth Report of the Committee on Public Undertakings 2006-2007	23rd January, 2007
13	Sixth Report of the Committee on Public Undertakings 2006-2007	23rd January, 2007
14	Seventh Report of the Committee on Public Undertakings 2006-2007	23rd January, 2007
15	Eighth Report of the Committee on Public Undertakings 2006-2007	23rd January, 2007
16	Ninth Report of the Committee on Public Undertakings 2006-2007	23rd January, 2007
17	Tenth Report of the Committee on Public Undertakings 2006-2007	23rd January, 2007

(1)	(2)	(3)
18	Eleventh Report of the Committee on Public Undertakings 2006-2007	23rd January, 2007
19	Twelfth Report of the Committee on Public Undertakings 2006-2007	23rd January, 2007
20	Thirteenth Report of the Committee on Public Undertakings 2006-2007	23rd January, 2007
21	Fourteenth Report of the Committee on Public Undertakings 2006-2007	23rd January, 2007
22	Fifteenth Report of the Committee on Public Undertakings 2006-2007	23rd January, 2007
23	Nineteenth Report of the Committee on Public Accounts 2006-2007	25th January, 2007
24	Twentieth Report of the Committee on Public Accounts 2006-2007	25th January, 2007
25	Twenty-first Report of the Committee on Public Accounts 2006-2007	25th January, 2007
26	Twenty-second Report of the Committee on Public Accounts 2006-2007	25th January, 2007
27	Twenty-third Report of the Committee on Public Accounts 2006-2007	25th January, 2007

(1)	(2)	(3)
28	Twenty-fourth Report of the Committee on Public Accounts 2006-2007	25th January, 2007
29	Twenty-fifth Report of the Committee on Public Accounts 2006-2007	25th January, 2007
30	First Report of the Committee on Petitions 2006-2007	25th January, 2007
31	Second Report of the Committee on Petitions 2006-2007	25th January, 2007
32	Third Report of the Committee on Petitions 2006-2007	25th January, 2007
33	Fourth Report of the Committee on Petitions 2006-2007	25th January, 2007
34	Fifth Report of the Committee on Petitions 2006-2007	25th January, 2007
35	Sixth Report of the Committee on Petitions 2006-2007	25th January, 2007
36	Twenty-sixth Report of the Committee on Public Accounts 2006-2007	27th January, 2007
37	Twenty-seventh Report of the Committee on Public Accounts 2006-2007	27th January, 2007

(1)	(2)	(3)
38	Sixteenth Report of the Committee on Public Undertakings 2006-2007	27th January, 2007
39	Seventeenth Report of the Committee on Public Undertakings 2006-2007	27th January, 2007
40	Eighteenth Report of the Committee on Public Undertakings 2006-2007	27th January, 2007
41	Nineteenth Report of the Committee on Public Undertakings 2006-2007	27th January, 2007
42	Twentieth Report of the Committee on Public Undertakings 2006-2007	27th January, 2007
43	Twenty-first Report of the Committee on Public Undertakings 2006	27th January, 2007
44	Twenty-second Report of the Committee on Public Undertakings 2006	27th January, 2007
45	Twenty-third Report of the Committee on Public Undertakings 2006-2007	27th January, 2007
46	Twenty-fourth Report of the Committee on Public Undertakings 2006-2007	27th January, 2007
47	Twenty-fifth Report of the Committee on Public Undertakings 2006	27th January, 2007
48	Twenty-sixth Report of the Committee on Public Undertakings 2006-2007	27th January, 2007

- 49 Twenty-seventh Report of the Committee on 27th January, 2007  
Public Undertakings 2006-2007
- 50 Twenty-eighth Report of the Committee on 27th January, 2007  
Public Undertakings 2006-2007
- 51 Twenty-ninth Report of the Committee on 27th January, 2007  
Public Undertakings 2006-2007
- 52 Thirtieth Report of the Committee on Public 27th January, 2007  
Undertakings 2006-2007

**XIII. PAPERS LAID ON THE TABLE OF THE HOUSE**

During the period, 68 papers were laid on the Table of the House details of which are as follows:-

A.	Statutory Rules and Orders ..	10
B.	Reports, Notifications and Other Papers ..	58
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	Total ..	68
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